

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Saturday, 20th July, 2024 at 02.30 p.m. ;**

I

The Special Division Bench comprising of the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Shri Justice Bharat. P. Deshpande** will take up the matter, as per the board notified separately.

II

Soon after the Special Division Bench work is over, the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Shri Justice Valmiki Menezes** will take up the extant judicial assignment pertaining to Regular Division Bench as per the board notified separately.

III

Soon after the Special Division Bench work is over, the **Hon'ble Shri Justice Bharat P. Deshpande** will sit singly and take up the extant judicial assignment pertaining to Single Bench as per the board notified separately.

High Court of Bombay at Goa,
Porvorim, Goa

By Order

sd/-

Date : 20.07.2024

(S.C. Munghate)
Registrar (Administration)
I/c Registrar (Judicial)